

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (Crl.) No.8594/2024

(Arising out of impugned final judgment and order dated 23-04-2024 in CRM No. 3990/2024 passed by the High Court of Judicature at Patna)

MANNU SINGH

Petitioner(s)

VERSUS

THE STATE OF BIHAR & ANR.

Respondent(s)

Date : 18-10-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s) Mr. Basant R., Sr. Adv.
Mr. Amit Sharma, AOR
Mr. Ravi Kumar, Adv.
Mr. Yuvraj Nangia, Adv.
Mr. Shashank Gaurav, Adv.

For Respondent(s) Mr. Suryaprakash V.Raju, A.S.G.
Mr. Samir Ali Khan, AOR
Mr. Pranjal Sharma, Adv.
Mr. Kashif Khan, Adv.

Mr. Zoheb Hussain, Adv.
Mr. Annam Venkatesh, Adv.
Mr. Chandra Prakash, Adv.
Mr. Arvind Kumar Sharma, AOR
Ms. Aditi Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E RList the matter in the 2nd week of January 2025.(CHANDRESH)
COURT MASTER (SH)(POONAM VAID)
COURT MASTER (NSH)